

Election Immediate/
By Fax/Camp Bag

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 56/43/2011/PPS-II

Dated: 8th November, 2013.

To

The Chief Electoral Officer,
Rajasthan,
Jaipur.

Sub:- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968. – **Janata Dal (Secular)**- regarding.

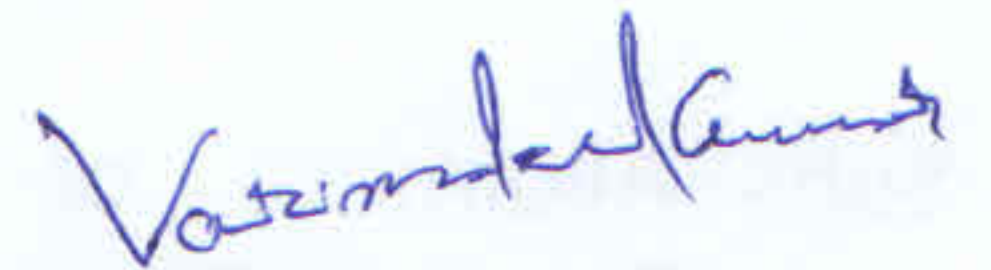
Sir

I am directed to refer to the subject cited and to state that **“Janata Dal (Secular)”** a recognized State party in the States of Kerala and Karnataka, having reserved symbol **‘A Lady Farmer carrying Paddy on her head’** in the said states, has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for allotment of the said symbol **‘A Lady Farmer carrying Paddy on her head’** to its candidates being set up by the party at the current general election to the Legislative Assembly of **Rajasthan** from **all the 200 (two hundred)** assembly constituencies of the State.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidates set up by the **“Janata Dal (Secular)”** at the current general election to the Legislative Assembly of **Rajasthan** from **all the 200 (two hundred)** Assembly Constituencies shall be allotted the symbol **‘A Lady Farmer carrying Paddy on her head’**. The Returning Officers may be informed that the

candidates set up by "**Janata Dal (Secular)**" are eligible for the allotment of the symbol '**A Lady Farmer carrying Paddy on her head**' under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



(VARINDER KUMAR)
SECRETARY

1. Copy forwarded **(BY SPECIAL MESSANGER)** to the General Secretary, **Janata Dal (Secular), 5, Safdarjung Lane, New Delhi-110003**. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to:- **Pr. Secy. (SR)/ North-I/ Guard File.**